

heavy precipitation, as has occurred in 1983 monsoon, may be expected. With the construction of the irrigation projects, it may be possible to mitigate the flood problem in the region to some extent

(d) Irrigation and flood control is a State subject and outlays for these are to be provided by the States from their own resources. Central assistance is given in the shape of block loans and grants to States and not for any specific project or sector of development.

#### **Steps to Improve Sanitation System**

385. SHRI GHULAM MOHD. KHAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that due to high cost on underground sewerage system the population in rural and urban areas find it difficult to improve sanitation system;

(b) whether Government propose to evolve, in consultation with expert bodies like the HUDCO and the UNDP, a sanitary system which is cheaper, cleaner, lower in cost and acceptable to the people; and

(c) if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : (a) to (c) This problem is engaging our attention and a Feasibility Study for development of the design for low cost sanitation system was undertaken with the assistance of UNDP in 110 towns in Seven States. The Government have also approved the project proposals for conducting similar Feasibility studies for urban sanitation (phase II) covering Eleven States and Three Union Territories. Similar studies are proposed to be conducted for rural areas also. The system is based on the construction of pour-flush-water-seal latrines with twin leach pits (one to be used at a time) for individual house-holds.

#### **Grants to the States**

\*386. SHRI P.M. SAYEED :  
SHRI B.V. DESAI :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether some States including Tamil Nadu have urged the Centre for 50 percent grant to meet the administrative expenditure for running fair price shops;

(b) if so, whether Government considered their demand;

(c) if so, the States who have asked for the same;

(d) whether Government have agreed to provide more grants to these States; and

(e) if so, to what extent ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) to (e) The Government of Tamil Nadu alone had sought central assistance in the form of recurring grants to the tune of 50 percent of the expenditure made by them on equipment and staffing of fair price shops run by the cooperatives or by the Civil Supplies Corporation in the State, at the time of third meeting of the Advisory Council on Public Distribution held in New Delhi on the 19th May, 1983.

The successful implementation of the Scheme of public distribution system involves joint efforts on the part of the Central as well as State Governments. The Central Government responsibilities are confined to formulation of national policy, adoption of measures for increased production, general price stabilization, price support operations, imports, buffer stocking and arrangements for supplying to the State Governments certain essential commodities which already contains an element of subsidy. The State Governments (including Tamil Nadu) have to assume full responsibility with regard to arrangements within the States for the

distribution of essential commodities through the public distribution outlets, ensuring the viability of fair price shops, opening additional outlets wherever necessary and all other administrative responsibilities that are necessary at the State level for the successful implementation of the Scheme. No Central assistance is envisaged for meeting the expenditure of State Governments for running of fair price shops.

**Deaths due to Drinking of Poisoned Tap Water in Imphal**

4174. SHRI SATISH AGARWAL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have seen the press reports appearing in the Blitz dated 8 October, 1983 wherein it has been stated that nearly 80 persons have been killed due to drinking of poisoned tap water in Imphal;

(b) if so, whether inquiry has since been conducted;

(c) if so, with what result; and

(d) action taken or proposed to be taken to meet the situation ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :  
(a) Yes, Sir.

(b) to (d) An inquiry has been conducted by the Government of Manipur. As reported by the State Government, no one was killed because of contaminated or poisoned tap water in Imphal.

**Involvement of Officials of F.C.I. in Vigilance Cases**

4175. SHRI BHEEKHABHAI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that in Food Corporation of India the Depot Officers/ Distt. Managers/Regional Heads/Zonal

Heads are posted without any consideration about their involvement in vigilance cases;

(b) if so, the reasons thereof;

(c) whether it is also a fact that in Zonal PV squad of North Zone some persons are working for the last many years and despite vigilance cases they are not being replaced although A.M. (A/cs) are available and posted for their replacement in North Zone; and

(d) if so, the reason thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) and (b) Involvement of an officer in a vigilance case does not debar him from a posting unless the officer is under suspension and it is apprehended that his continuance in the post will hamper the investigation proceedings. In actual practice, however, the officers involved in serious vigilance cases are not deployed on sensitive posts.

(c) and (d) Some officials have been working in Zonal PV squads of North Zone of Food Corporation of India for some years. They are, however, deployed on rotational basis and are being replaced progressively.

**Bungling in Draw of Lots for DDA Plots and Flats**

4176. SHRI DIGAMBAR SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether he is aware of the allegations about manipulations in the computer while feeding it before the draw of lots for allotment of DDA's plots and flats under various categories to the applicants and making it possible for them to get the flats in particular colony and at a particular floor as per their choice;